

No. 44.

Registered No. N. E.—930.

TRIPURA



GAZETTE

Published by Authority

EXTRAORDINARY ISSUE



Agartala, Thursday, February 5, 1987 A. D.

Magha 16, 1908 S. E.

PART-I—Orders and Notifications by the Government of Tripura,  
the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
REVENUE DEPARTMENT

NO. 526-60/F. 2 (60)-DLRS/ACCTS/84.

Dated, Agartala,  
the 7th January, 1987.

NOTIFICATION

The Governor of Tripura is pleased to make the following rules to regulate training in Survey and Settlement and for matters incidental thereto, namely:—

1. SHORT TITLE, COMMENCEMENT & APPLICATION

- (i) These rules may be called the Tripura Survey and Settlement (Training & Examination) Rules, 1986.
- (ii) They shall come into force from the date of their publication in the official Gazette.
- ✓ (iii) These rules shall apply to in service personnels holding the post of Kanungo, Revenue Inspector, Surveyor, Amin and Tehsilder under the Government.

2. DEFINITION

In these rules unless the context otherwise requires

- (a) "Course" means the course appended to these rules;
- (b) "Director" means Head of the Department of the Directorate of Land Records & Settlement, Government of Tripura;

Bairagade  
8023 629

- (c) "Examination" means the final examination both— practical and theoretical on completion of a training course;
- (d) "Government" means Government of Tripura;
- (e) "Officer-in-charge" means Officer-in-charge of a training programme of the Survey Training Institute;
- (f) "Principal" means the Head of the Survey Training Institute;
- (g) "Schedule" means the schedule appended to these Rules;
- (h) "Survey Training Institute" means Survey Training Institute under the Directorate of Land Records & Settlement;
- (i) "Test" means the assessment to be made on completion of each subject or group of subjects;
- (j) "Trainee" means in-service personnel under the Government.

### 3. SELECTION OF TRAINEES:

The selection of trainees shall be made on the basis of seniority in the respective department of the Government subject to the final selection made by the Principal.

### 4. STIPEND AND TRAVELLING ALLOWANCES:

- (1) The period of training and examination of a trainee shall be treated as on duty. Besides the normal pay and allowances a trainee shall be entitled to a stipend of Rs. 90.00 per month for the period of training and examination.
- (2) A trainee shall be entitled to travelling allowances as on tour to join the training course and for return journey on completion of training.
- (3) No stipend shall be admissible to a trainee while on leave other than casual leave. In case a trainee discontinues the training course for reasons beyond his control or is withdrawn from the training course by the parent department in the interest of public services he may be allowed to undergo the full training course subsequently and he shall be eligible for the stipend for subsequent full training course.
- (4) The Director shall be the stipend sanctioning authority but the same will be paid to the trainees by the respective departments from their own budget.

### 5. DURATION AND NO. OF TRAINEES OF DIFFERENT TRAINING COURSES:

The training course to be conducted by the Survey Training Institute, duration of training course, session and number of trainees to be trained per batch are as follows:—

Sl. No.	Course	Duration	Session	Maximum number of trainees per batch
1	2	3	4	5
i)	Training course for Amin/Tehsilder.	9 months	September to May	28 Nos.
ii)	Training course for Kanungo/ Revenue Inspector	6 months	October to March.	12 Nos.
iii)	Training course for Surveyor.	1 year	July to June.	10 Nos.

#### 6. MEDIUM OF INSTRUCTION :

The medium of instruction of all the training courses shall be either Bengali or English.

#### 7. EXAMINATION AND PUBLICATION OF RESULTS :

- (1) The examination shall be held on completion of each of the prescribed courses.
- (2) The Principal shall conduct the examination at Agartala and fix-up date/dates and programme of examination.
- (3) The periodical test will be conducted by Officer in-charge after completion of the training in each subject or group of subjects and communicate the assessment report of each trainee to the Principal and also to the concerned trainee.
- (4) The Principal shall notify the dates of examination at least 15 days before the examination begins.
- (5) For passing the examination a trainee must obtain at least 40% marks in individual theoretical and practical papers and 45% marks in the aggregate. For passing examination with distinction, a trainee must obtain at least 60% marks in the aggregate.
- (6) A trainee who could not pass the examination at the first instance shall have to appear in the subsequent examinations at his own cost and admissible leave. He shall be given opportunity to pass the examination within 3 subsequent examinations.
- (7) The Principal shall publish the result and send the same to the respective Heads of Departments of the trainee immediately after publication of the result showing the marks obtained by each trainee in each paper.
- (8) A trainee who has failed in the examination but has obtained at least 50% marks in any paper, he shall be exempted from appearing in that paper in subsequent examinations.

- (9) A trainee who discontinues the training course deliberately or without valid ground or who fails to pass the examination even after 3 successive chances as provided in the sub-rule (8), the entire cost of training shall be recovered from him. The amount of such cost shall be decided by the Principal whose decision shall be final.

9. DISCIPLINE :

- (1) The administrative control of a trainee during the training period and examination shall rest with the Principal.
- (2) The Principal shall be administrative head and shall be responsible for:—
  - (a) Arrangement and supervision of the course of training/study.
  - (b) Maintenance of discipline.
  - (c) Conduct of examination.
  - (d) Publication of results.
- (3) Trainees selected for any course of the training/study shall report to the Principal on the due date of its commencement.
- (4) The trainees should abide by the rules and instructions as are in force and any subsequent rules and regulations that may be made from time to time for maintaining discipline in the Training Institute.
- (5) The trainees will have to attend field for practical work regularly before and during office hours as per nature of course.
- (6) The trainee may be called back by the Department, if necessary prior to the completion of the training in the public interest.
- (7) The trainees should have his own drawing instruments for regular practice.
- (8) A person selected for training may be allowed exemption from undergoing the training only twice in his service career, provided he can satisfy the authority that his inability to undergo the training is due to some unavoidable and genuine difficulties.

10. POWER TO RELAX :

The State Government in Revenue Department shall have the power to relax any of the provisions of these rules, if it causes undue hardship in its application to a particular person or a group of persons.

By order of the Governor,  
Sd/- Illigible  
Commissioner-Cum-Secretary,  
Government of Tripura.

## SCHEDULE

COURSE 10(i)

(See Rule 5(i))

TRAINING COURSE FOR AMIN/TEHSILDER  
ON SURVEY & SETTLEMENT

1. General	...	...	...	½ week
2. Basic Drawing & Surveying	...	...	...	2 weeks
3. Linear measurement and unseful problems in surveying	...	...	...	1½ weeks
4. Chain Surveying	...	...	...	3 weeks
5. Compass Surveying	...	...	...	1 week
6. Plane Table Surveying	...	...	...	3 weeks
7. Measurement of area	...	...	...	1 week
8. Surveying with theodolite	...	...	...	4 weeks
9. The T.L.R. & L. R. Act, 1960 and Rules, Tripura Land Tax Act, 1978 and Rules, Sessional Drawings.	...	...	...	20 weeks
10. Sessional Drawings in Indian Black Ink.	...	...	...	2 week
11. Final Examination	...	...	...	1 week

Total :—39 weeks  
or 9 months.

Total 4 (four) papers carrying 400 marks are as follows:—

- 1) Surveying (Theory).....100 Marks
- 2) Surveying (Practical).....100 Marks
- 3) Tripura Land Revenue  
& Land Reforms Act,  
& Rules, Tripura Land  
Tax Act & Rules (Theory).....100 Marks
- 4) Sessional Drawings.....100 Marks

Qualifying marks in each paper will be considered as 40% and 45%  
in aggregate. Distinction marks are at least 60% in the aggregate.

Sl.No.	Subjects	Nature of course	Period
--------	----------	------------------	--------

DETAILS OF THE COURSE

GENERAL :

- |    |  |        |        |
|----|--|--------|--------|
| 1. | Revenue history, Gradual development of Survey & Settlement, Utility of Maps & Land Records. | Theory | ½ week |
|----|--|--------|--------|

2. BASIC DRAWING & SURVEYING :

- |     |  |                    |         |
|-----|--|--------------------|---------|
| (a) | Drawing Instruments Use of pencil, Indian ink, Drawing Instruments Viz scale, divider, protractor, setsquares, Beam Compasses, Proportional compasses, Planimeter, pentagraph, Construction of simple & Diagonal scales, Construction of Geometrical angles, Polygons, Triangles, examples for practice, Drawing of different types of line, letters, figures, Conventional signs. | Theory & Practical | 2 weeks |
|-----|--|--------------------|---------|

(b) SURVEYING INSTRUMENTS :

Use of chains including meter chain, Optical square Cross staff, Prismatic, Compass, Plane Table, Sight Vane. Trough Compass. Theodolite etc.

Sl. No.	Subjects	Nature of course	Period
3.	LINEAR MEASUREMENT & USEFUL PROBLEMS IN SURVEYING : Using chains (Gunter & Meter), Stepping Ranging, Use of optical square & Cross staff. problems in surveying field note.	Theory & Practical	1½ Weeks
4.	CHAIN SURVEYING : Reconnaissance, Chain triangulation, hand sketch, station points, offsets, field book, scale of map, specimen of field book, plotting the survey, miscellaneous field problems, calculation of areas, well conditioned triangle, check lines and tie lines.	Theory & Practical	3 weeks
5.	COMPASS SURVEYING : Bearings and angles, Compass surveying, Description of compass, method and use of Compass, Local attraction. The field book, how to plot the survey, circular or semi-circular protractor, filling in a survey, preparation of map, method of finding one's place in a survey, source of error, closing error, precaution in using the compass, testing and adjustment of compass.	Theory & Practical	1 week



Sl.No.	Subjects	Nature of course	Period
6.	<b>PLANE TABLE SURVEYING :</b> The plane table and sight vane, field work, system of plane tabling, the three points problem, traverse, intersection of triangulation, resection, radiation, errors in plane tabling, advantages and dis-advantages, testing and adjustment of plane table and Alidade.	Theory & Practical	3 weeks
7.	<b>MEASUREMENT OF AREAS :</b>		
(a)	Graphical method application of various formulae and Geometrical figures.	Theory & Practical	1 week
(b)	Instrumental method (Planimeter)		
(c)	Areas by the direct use of the field note.		
8.	<b>SURVEYING WITH THEODOLITE :</b> Introductory, bearings, field work of theodolite traversing, angular measurement, theodolite, observation, linear measurement, error in theodolite traversing, field check in traversing, misc., problems in theodolite traversing, taking angles of elevation and depression, plotting the angle, theodolite traverse computation, Co-ordinate plotting, U. T. area.	Theory & Practical	4 weeks



Sl.No.	Subjects	Nature of course	Period
9.	Tripura Land Revenue & Land Reforms Act, 1960 and Rules, Tripura Land Tax Act, 1978 and Rules. All the chapters except chapters XI, XII & XIV of the T. L. R. & L. R. Act, 1960 & the relevant rules framed thereunder, general instructions as well as orders issued from time to time regarding preparation and revision of Land Records, Miscellaneous.	Theory & Practical	20 weeks
10.	Sessional drawing in Indian Black ink, construction of simple & diagonal scales, conventional signs, preparation of cadastral maps, lettering	Practical	2 weeks
11.	Final Examination :—		1 week
			-----
			Total :—39 weeks
			Or 9 months

SCHEDULE COURSE NO. (ii)  
( See Rule 5 (ii) )  
TRAINING COURSE FOR KANUNGO/REVENUE INSPECTOR  
ON SURVEY & SETTLEMENT

1. General	;—	½ week
2. Basic Drawing & Surveying	:—	1 week
3. Chain Surveying	:—	3 weeks
4. Compass Surveying	:—	2 weeks
5. Plane Table Surveying	:—	2 weeks
6. Measurement of areas	:—	1 week
7. Theodolite Surveying	:—	4 weeks
8. T.L.R. & L.R. ACT, 1960 and Rules, Tripura Land Tax Act, 1978 and Rules, Sessional Drawings	:—	12 weeks
9. Final Examination	:—	½ week
		Total :— 26 weeks ( 6 months)

Total 4 (four) papers carrying 400 marks are as follows :

1. Surveying (Theory)	...	...	100 marks
2. Surveying (Practical)	...	...	100 marks
3. Tripura Land Revenue & Land Reforms Act & Rules, Tripura Land Tax Act & Rules (Theory)	...	...	100 marks
4. Sessional Drawings	...	...	100 marks

Qualifying marks in each paper will be considered as 40% and 45% in aggregate, Distinction marks are atleast 60% in the aggregate.

## DETAILS OF THE COURSE

Sl. No.	Subjects	Nature of Course	Period
1.	<u>GENERAL</u>		
	Revenue history, Gradual Development of Survey & Settlement, Utility of Maps & Land Records.	Theory	$\frac{1}{2}$ week
2.	<u>BASIC DRAWING &amp; SURVEYING :—</u>		
(a)	Drawing Instruments— Use of pencil, Indian Ink, Drawing Instruments viz scale, Divider, Protractor Setsquares, Beam Com- passes, Proportional Compasses, Planimeter Pentagraph, Construction of simple & Diagonal Scales, Construction of Geometrical angles, poly- gons, Triangles, examples for practice, Drawing of different types of lines, letters, figures, Con- ventional signs.	Theory & Practical	1 week
(b)	<u>SURVEYING INSTRUMENTS</u>		
	Use of chains including meter chain, Optical Square, Cross staff, - Prismatic Compass, Plane Table, Sight Vane, Trough Com- pass. Theodolite etc.		

Sl. No.	Subjects	Nature of course	Period
3.	<b>CHAIN SURVEYING :</b>		
	Reconnaissance, Chain triangulation, hand sketch, station points, offsets, field book, scale of map, specimen of field book, plotting the survey, Miscellaneous, field problems, Calculation of areas, well conditioned triangle. Check lines & Tie lines.	Theory & Practical	3 weeks.
4.	<b>COMPASS SURVEYING :</b>		
	Bearings and angles, Compass surveying, description of Compass, Method and use of Compass, Local attraction, the field book, how to plot the survey, Circular and semi-circular protractor, filling in a survey, preparation of map, method of finding one's place in a survey, source of error, Precaution in using the compass, testing and adjustment of compass.	Theory & Practical	2 weeks

Sl. No.	Subjects	Nature of Course	Period
5.	<b>PLANE TABLE SURVEYING :</b>		
	The plane table and sight vane, field work, systems of plane tabling, the three points problem, traverse, intersection or triangulation resection, radiation, errors in plane tabling, advantages and disadvantages, testing and adjustment of plane table & Alidade.	Theory & Practical	2 weeks
6.	<b>MEASUREMENT OF AREA :</b>		
(a)	Graphical method Application of various formula & Geometrical figures.	Theory & Practical	1 week
(b)	Instrumental method (Planimeter)		
(c)	Areas by the direct use of the field note.		
7.	<b>THEODOLITE SURVEYING :</b>		
	Introductory, bearings, field work of theodolite traversing, angular measurement, theodolite observation, linear measurement, error in theodolite traversing, misc., problems in theodolite traversing, taking angle of elevation and depression, plotting the angle, theodolite traverse computation, co-ordinate plotting, U. T. area.	Theory & Practical	4 weeks

Sl. No.	Subjects	Nature of course	Period
8.	The Tripura Land Revenue & Land Reforms Act, 1960 and Rules, Tripura Land Tax Act, 1978 and Rules :—	Theory & Practical	12 weeks
(a)	The T.L.R & L.R. Act. 1960 & Rules, Tripura Land Tax Act, 1970 & Rules framed thereunder general instructions as well as orders issued from time to time regarding preparation and revision of Land Records, Miscellaneous.		
(b)	Sessional drawings in Indian ink :— Construction of simple and diagonal scales, conventional signs, preparation of cadastral maps, lettering etc.		
9.	Final Examination :—		$\frac{1}{2}$ week
			Total : 26 weeks ( 6 months )

SCHEDULE COURSE NO. (iii)  
(See Rule 5(iii))  
TRAINING COURSE FOR  
SURVEYOR ON SURVEY & SETTLEMENT

1. Introduction & Instruments	...	...	5 weeks
2. Linear measurements	...	...	2 weeks
3. Chain Surveying	...	...	4 weeks
4. Compass Surveying	...	...	1 week
5. Plane Table Surveying	...	...	3 weeks
6. Measurement of areas	...	...	3 weeks
7. Theodolite Surveying	...	...	12 weeks
8. Computation	...	...	4 weeks
9. Levelling	...	...	6 weeks
10. Contours	...	...	4 weeks
11. T.L.R. & L.R. Act & Rules and Tripura Land Tax Act & Rules etc., Sessional Drawing.	...	...	7 weeks
12. Final Examination	...	...	1 week
			<u>52 weeks</u>
			Total:—52 weeks

Total 5 (five) papers  
carrying 500 marks as follows:—

1. Surveying 1st paper (Theory)	...	100 marks
2. Surveying 2nd paper (theory)	...	100 marks
3. Surveying (Practical)	...	100 marks
4. T.L.R. & L.R. Act & Rules, Tripura Land Tax Act & Rules.	...	100 marks
5. Sessional Drawings	...	100 marks

Qualifying marks in each paper will be considered as 40% and 45% in aggregate. Distinction marks are at least 60% in the aggregate.

## DETAILS OF THE COURSE

Sl. No.	Subjects	Nature of course	Period
1.	Introduction & Instruments : Use of Drawing & Surveying Instruments. Practice of lining, lettering, conventional signs, Construction of scales, Use of pensil, divider, Protractor, Proportional Compass, Pentagraph, Plane meter, Beam Compass.	Theory & Practical	5 weeks
2.	LINEAR MEASUREMENT : Ranging, Stepping, Selection of Stations, Linear measurement with chain (Gunter and Metric chains), Errors in chaining, Cross Staff, Optical Square, field note.	Theory & Practical	2 weeks
3.	CHAIN SURVEYING : Principles, field work & note keeping, Examples of chain survey, Offsets, Misc., field problems, chain triangulation, filling in details, check lines, Tie lines, Plotting.	Theory & Practical	4 weeks
4.	COMPASS SURVEYING : Bearing and angles, Compass surveying, description of compass, method and use of compass, Local attraction. The field book, how to plot the survey, circular or semi-circular, protractor, filling in a survey, preparation of map, method of finding one's place in a survey. sources of errors, closing error, precaution in using compass, testing and adjustment of compass.	Theory & Practical	1 week



Sl. No.	Subject	Nature of course	Period
5.	<b>PLANE TABLE SURVEYING :</b> General—Advantage and disadvantages of plane table surveying. Equipment in plane table surveying. Drawing sheet setting up of plane table.—General instructions while plane table surveying—Methods of plane table surveying, radiation, inter-section traversing, resection—Three points problems—Errors in plane table surveying—Testing and adjusting the plane table and Alidade.	Theory & Practical	3 weeks
6.	<b>MEASUREMENT OF AREAS :</b>		
(a)	Graphical Method : Application of various formula and Geometrical figures.	Theory & Practical	3 weeks
(b)	Instrumental method (Planimeter)		
(c)	Areas by the direct use of the field note.		
7.	<b>THEODOLITE SURVEYING :</b> Introductory, Types of Theodolite, Bearing, Theodolite traversing, angular measurements, Linear measurements, Errors in theodolite traversing, Field checks in theodolite traversing, propagation of errors in traversing, Misc. Problems in theodolite surveying, Adjustments, Checks on open and closed traverse.	Theory & Practical	13 weeks



Sl. No.	Subjects	Nature of course	Period
8.	<b>COMPUTATION :</b> Mathematical tables and other aids to computing, rounding off figures, probable error of last figure, choice of formula for computation, selection of plane triangles, rectangular co-ordinates, computation of latitudes and departures, plotting traverses, Gale's traverse system, U. T. area.	theory & Practical	4 weeks
9.	<b>LEVELLING :</b> The level and its parts, levelling staff, terms used in levelling, Adjustment of level, Level book and reduction of levels, error in levelling and their prevention, curvature & refraction, classification of levelling, adjustment of cook's Reversible level. Dumphy level, caushing's level. & Y—level.	Theory & Practical	6 weeks
10.	<b>CONTOURS :</b> Representation of three dimensions, Contour intervals method of contouring, Contour drawing, use of contour plans & maps.	Theory & Practical	4 weeks

Sl. No.	Subjects	Nature of course	Period
11.	T. L. R. & L. R. Act. 1960 & Rules, Tripura Land Tax Act, 1978 & Rules.  General Instructions as well as orders issued from time to time regarding preparation & revision of land records, Miscellaneous.  Sessional Drawings :—Simple, diagonal & Vernier scales, Lettering. Conventional signs, Cadastral map.	Theory & Practical	7 weeks
12.	Final Examination :—		1 week
			Total :—52 weeks Or 1 (one) Year

TRIPURA



GAZETTE

Published by Authority

EXTRAORDINARY ISSUE

Agartala, Friday, June 23, 1989 A. D.  
Asadha 2, 1911 S. E.



PART I—Orders and Notifications by the Government of Tripura,  
the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
REVENUE DEPARTMENT

No. 4076-95/F. (6)-DSL/ESTT/87

Dated, Agartala, the 2nd March, 1989.

NOTIFICATION

The State Government hereby makes the following rules further to amend the Tripura Survey & Settlement (Training and examination) Rules, 1986, namely:—

Short title and commencement.

1. (1) These rules may be called the Tripura Survey & Settlement (Training and examination) First amendment rules 1988.

(2) They shall come into force from the date of publication in the Official Gazette.

2. In the Tripura Survey and Settlement (Training and examination) Rules, 1986.

Substitution of new item for SL. NO. 9 of course No. 1 of the schedule.

(1) For SL. NO. 9 of the course No. 1 of schedule, the following items shall be substituted, namely:—

9. CADASTRAL SURVEY

Dividing of Polygon into Quadrilaterals, running of sub-lines, Survey & Plotting of interior details, method of survey in ordinary and congested village sites, inking of maps, extraction of areas .....10 week.

9A. PREPARATION OF LAND RECORDS:—

Preparation of record of rights as per rules in chapter V of the Tripura Land Revenue and Land reforms rules 1961 and amendments made therein, Comparison of sheet/village boundaries, Junch of

Tripura Gazette, Extraordinary Issue, June 23, 1989 A. D.

sheet and records, writing of Jamabandhi and Touzini Register, arrangement of Khatians, framing of records, maintenance of mutation register, Compilation of Statistics writing of Alphabetical Khatian Index.....8 week.

9B. PROVISIONS OF LAW :—

Relevant Provisions of the T.L.R. & L.R. Act 1960 and rules framed there-under in T.L.R. & L.R. Rules 1961, Land tax Act and General Instructions as well as orders issued time to time preparation of record of rights.....2 week.

By order of the Governor,

Sd/- Illegible

Secretary to the  
Government of Tripura,  
Revenue Department.

GOVERNMENT OF TRIPURA  
REVENUE DEPARTMENT  
(DIRECTORATE OF LAND RECORDS & SETTLEMENT)

No. F. 1(6)-DSL/ESTT/87/8183-223. Dated, Agartala, the 31st March, 1989.

CORRIGENDUM

Please read as follows below Sub-Rule (9) of Rule 7 of the Tripura Survey and Settlement Training examination Rules, 1986 published in Tripura Gazette under Notification No. 526-60/F. 2(60)-Accts/84 dated 7th January, 1987.

“8 ATTENDANCE”

A trainee shall be required to attend 93% of the Theoretical and practical classes for qualifying himself to sit for the final examination. Relaxation of 2% of attendance may be allowed by the Principal under special circumstances to his satisfaction. The casual leave during the training period to a trainee shall be granted by the Principal.

Sd/- Illegible

Dy. Secretary to the  
Government of Tripura.